

12.22 hrs.

PAPERS LAID ON THE TABLE

[*English*]

**The Annual Financial Statement and the Annual Accounts of the Punjab State Electricity Board Patiala together with Audit report thereon for 1989-90, etc.**

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : I beg to lay on the Table—

(1) A copy of the Annual Financial Statement (Hindi and English versions) [Incorporating 1989-90 (Actu also), 1990-91 (Budget Revised Estimates) and 1991-92 (Budget Estimates)] of the Punjab State Electricity Board, under section 61 of the Electricity (Supply) Act, 1948 read with Clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the president in relation to the State of Punjab.

(2) A statement (Hindi and English versions) showing objects and reasons for laying the Annual Financial Statement of Punjab State Electricity Board.

(3) An abstract of the Annual Financial Statement of the Punjab State Electricity Board and comments of the Government of Punjab thereon (Hindi and English versions).

[*Placed in Library. See No. LT-31/91*]

(4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Punjab State Electricity

Board, Patiala, for the year 1989-90 together with Audit Report thereon under sub section (5) of section 69 of the Electricity (Supply) Act, 1948 read with clause (c) (iv) of the Proclamation dated the 11th May, 1987 issued by the President in relation to the State of Punjab.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Punjab State Electricity Board, Patiala, for the year 1989-90.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[*Placed in Library. See No. LT-32/91*].

**Annual Report of and Review on the working of the Coal Mines Provident Fund, Coal Mines, Family Pension etc. for the year 1989-90.**

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA) : I beg to lay on the Table.

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Schemes for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coal Mines Provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Schemes for the year 1989-90.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-33/91].

**Annual Report and Review on the working of the Indian Railways Construction Company Limited, N. Delhi for 1989-90, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI M. MALLIKARJUN) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) (i) Review by the Government on the working on the Indian Railway Construction Company Limited, New Delhi, for the year 1989-90.

(ii) Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-34/91].

(2) (i) Review by the Government on the working of the Rail India Technical and Economic Services

Limited, New Delhi, for the year 1989-90.

(ii) Annual Report of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-35/91].

[Translation]

SHRI RAM NIHOR RAI (Roberts-ganj) : Assets worth Rs. 750 crores of Dala, Churu and Kajarhat Cement factories have been sold for merely Rs. 26 crore. This is a very serious matter. As such, there should be a discussion on this . . . (Interruptions).

MR. SPEAKER : Hon. Member, Do not raise it like this. Please take your seat.

(Interruptions)

[English]

MR. SPEAKER : Please take your seat.

(Interruptions)

MR. SPEAKER : Hon. Member, you shall have to take your seat. It is not like this. I will allow you if there is some important matter. Please bring it to my notice. I will help you to do it in a fashion which forms part of the record and something is done. Please don't do it like this. I hope you will please cooperative with me.